

आयकर अपीलीय अधिकरण न्यायपीठ, नागपुर में ।
IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, NAGPUR

(At e-Court, PUNE)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.336 to 339/NAG/2011
निर्धारण वर्ष / Assessment Years : 2006-07 to 2009-10

Shri Khanchand G. Dodeja,
C/o. Govindmal Parpiyamal,
APMC Yard,
Akola – 444001.

.....अपीलार्थी / Appellant

PAN : ABHPD7198L.

बनाम / V/s.

The Income Tax Officer,
Ward -1, Akola.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Sanjay Thakar &
Shri R.S. Thakar.

Revenue by : Smt. Agnes P. Thomas.

सुनवाई की तारीख / Date of Hearing : 12.02.2021

घोषणा की तारीख / Date of Pronouncement : 22.02.2021

आदेश / ORDER

The four appeal filed by the assessee are directed against the common order passed by the Commissioner of Income Tax (Appeals) – 1, Nagpur dated 30.06.2017 for the assessment years 2006-07 to 2009-10, respectively.

2. Before us, the appellant filed a letter dated 03.02.2021 seeking permission to withdraw the appeals on the ground that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copies of Form No.3 issued by Principal Commissioner of Income Tax, Nagpur – 1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the appeals stand dismissed as withdrawn.

5. In the result, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced on this the 22nd day of February, 2021.

Sd/-
(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/**JUDICIAL MEMBER**

Sd/-
(INTURI RAMA RAO)
लेखा सदस्य/**ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 22nd February, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-1, Nagpur
4. The Pr.CIT-I, Nagpur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपुर /
DR, ITAT, "Nagpur" Pune;
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.